

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA
UNSTARRED QUESTION NO-†2327
ANSWERED ON-03/08/2023

TARGETS UNDER JJM IN HARYANA

†2327. SHRI RAMESH CHANDER KAUSHIK:

Will the Minister of JAL SHAKTI be pleased to state:-

- (a) the steps taken by the Government to achieve the targets fixed under Jal Jeevan Mission (JJM) in Haryana, particularly in Sonipat district;
- (b) the details of the tap water connections provided under JJM in Haryana, particularly in Sonipat district;
- (c) whether the Government has sanctioned adequate funds to Haryana for providing tap water connections in rural areas; and
- (d) if so, the details of the funds allocated to Haryana during the last three years and the current year, district and year-wise?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI
(SHRI PRAHLAD SINGH PATEL)

(a) Since August 2019, Government of India is implementing Jal Jeevan Mission (JJM) in partnership with States including Haryana to make provision of tap water supply to every rural household by 2024. Water is a state subject and therefore, the primary responsibility for planning and implementing piped water supply schemes to provide tap water to rural households, lies with the respective State/UT.

To implement the JJM in the whole country including Haryana, a number of steps have been taken *inter alia*, which includes joint discussion and finalization of annual action plan (AAP) of States/ UTs, regular review of implementation, workshops/ conferences/ webinars for capacity building and knowledge sharing, field visits by multi-disciplinary team to provide technical support, etc. For online monitoring, JJM–Integrated Management Information System (IMIS) and JJM–Dashboard has been put in place. Provision has also been made for transparent online financial management through Public Financial Management System (PFMS).

(b) As reported by the State Government of Haryana, as on 31st July, 2023, all 30.41 Lakh (100%) rural households in Haryana have been provided with tap water connection, of which about 12.75 lakh connections have been provided under Jal Jeevan Mission. Similarly, in

Sonipat district of Haryana, all 2.04 Lakhs rural households have been provided tap water connections, out of which, around 0.87 lakh tap connections have been provided under JJM.

(c) Under JJM, States/ UTs prepare their 'State Action Plan', projecting year-wise target of rural household tap connections. In the beginning of each financial year, the Annual Action Plan (AAPs) for the implementation of JJM is firmed up by every State/ UT based on a detailed consultative process for emphasizing the need for implementation with speed and on scale and ensure optimal utilization of fund. With approval of the AAPs, the State/ UT-wise allocation is decided as per allocation criteria. Based on availability of suitable proposals/ utilization reported by the State, central grants-in-aid are released to the respective States/ UTs including Haryana.

(d) Under JJM, this Department releases funds to States/ UTs only. Further, district-wise fund allocations are made and maintained by State/ UT only and not by this department. The details of Central fund allocated to the State of Haryana during the last three years and current year, is as under:

(Amount in Rs. Crore)

Years	Fund allocated (under JJM)
2020-21	289.52
2021-22	1,119.95
2022-23	1,157.44
2023-24 (as on 31.07.2023)	1,053.44

Source: JJM-IMIS
